

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/198(KB)2018
IA(I.B.C)/2008(KB)2023, IA(I.B.C)/2009(KB)2023,
IA(I.B.C)/794(KB)2023, IA(I.B.C)/1308(KB)2023,
IA(I.B.C)/1149(KB)2020, IA(I.B.C)/248(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2024, 10:30 A.M

IN THE MATTER OF	BRIPRANIL INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Liquidator
Mr. Aishwariya Kumar Awasthi, Adv.]
Mr. Rajarshi Banerjee, Adv.]

Mr. M. Thakur, Adv.] For the Respondent No.2

Ms. Amrita Pandey, Adv.] For Late Pradeep Ganeriwala

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12th March, 2024** at **2.30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**